

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4323
ANSWERED ON:20.04.2015
ELIMINATION OF CHILD LABOUR
Malyadri Shri Sriram

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is any scheme for eliminating of Child Labour in districts not covered by National Child Labour Project (NCLP) scheme;
- (b) if so, the details thereof;
- (c) the details of fund released, State/UT-wise including Andhra Pradesh for the said scheme, if any, during the last three years and the current year;
- (d) whether there is any mechanism in place to evaluate the performance of the said scheme; and
- (e) if so, the extent to which the said scheme is successful in eradication of child labour in the country?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

- (a) & (b) Ministry of Labour & Employment is implementing Grant-in-Aid (GIA) Scheme for eradication of child labour. Under this Scheme, only those districts are covered which do not implement National Child Labour Project Scheme. The objective of the Scheme is to identify child labour and to mainstream them into formal education through special training centres run by voluntary organizations.
- (c) Funds are not released State/UT-wise under GIA Scheme but for the projects received from the States. The details of funds released under the GIA Scheme to Voluntary Organisation/ NGOs for the last three years and current year are at Annexure.
- (d) & (e) The implementation of scheme by NGOs is monitored by way of inspection by the officials of Regional Labour Commissioner (Central) and scrutiny of Utilization Certificate, Audited Accounts, Quarterly Progress Reports and Annual Progress Reports. More than 10000 children have been enrolled and benefitted from the Scheme in the last five years.